

[*Translation*]

**12.00 hrs.**

MR. SPEAKER : Leader of various groups held a meeting yesterday and today, it has been decided that a resolution should be passed in the House regarding the activities being undertaken by Pakistan in different parts of the country, especially Kashmir. The draft of the resolution was discussed in this meeting. It was decided that the speaker should move the resolution and should be adopted unanimously by the House. Each word and sentence of this resolution has been seriously considered by the Government and the leaders of the opposition parties. It is as follows :- I have been asked to present it for its unanimous adoption by all of you.

**12.02 hrs.**

RESOLUTION RE : THE STATE OF  
JAMMU AND KASHMIR

[*English*]

MR. SPEAKER: The Resolution is: "This House notes with deep concern Pakistan's role in imparting training to the terrorists in camps located in Pakistan and Pakistan Occupied Kashmir, the supply of weapons and funds, assistance in infiltration of trained militants, including foreign mercenaries in to Jammu and Kashmir with the avowed purpose of creating disorder, disharmony and subversion ..

Reiterates that the militants trained Pakistan are indulging in murder, loot and other heinous crimes against the people, taking them hostage and creating an atmosphere of terror;

Condemns strongly the continued sup-

port and encouragement Pakistan is extending to subversive and terrorist activities in the Indian State of Jammu & Kashmir;

Calls upon Pakistan to stop forthwith its support to terrorism, which is in violation of the Shimla Agreement and the internationally accepted norms of inter State conduct and is the root cause of tension between the two countries:

Reiterates that the Indian political and democratic structures and the constitution provide for firm guarantees for the promotion and protection of human rights of all its citizens:

Regards Pakistan's anti -India campaign of calumny and of falsehood as unacceptable and deplorable .

Notes with deep concern the highly provocative statements emanating from Pakistan and urges Pakistan to refrain from making statements which vitiate the atmosphere and incite public opinion ;

Expresses regret and concern at the pitiable conditions and violations of human rights and denial of democratic freedoms of the people in those areas of the Indian State of Jammu and Kashmir, which are under the illegal occupation of Pakistan;

On behalf of the people of India:

*Firmly declares that-*

- a) The state of Jammu & Kashmir has been, is and shall be an integral part of India and any attempts to separate it from the rest of the country will be resisted by all necessary means.
- b) India has the will and capacity to firmly counter all designs against

its unity, sovereignty and territorial integrity:  
and demands that-

- c) Pakistan must vacate the areas of the Indian state of Jammu and Kashmir which, they have occupied through aggression;

and resolves that-

- d) all attempts to interfere in the internal affairs of India will be met resolutely."

The Resolution was unanimously adopted.

MR. SPEAKER: The Resolution is unanimously passed.

[Translation]

SHRI RAMVILAS PASWAN (Rosera): Mr. Speaker, sir, I have given a notice that atrocities on people belonging to scheduled Castes and scheduled Tribes in the country are on the rise for the last of they belong to three months. All the women of this country irrespective of the castes are the women of this country. The women belonging to poor sections of the society are being stripped publicly. Such incidents are increasing in Uttar Pradesh. Recently Jhad gone Karnataka. Hon. Deputy Speaker was with me. We experienced much difficulty due to mosquito bite during our air journey. In Hati village of Kolar district, a man belonging to scheduled Castes named Kanappa was forced to eat dirt:

He was beaten up. I had gone there on the nineteenth. The number of murders are on the rise be it Hamirpur or Muzaffarpur or Dauna in Uttar Pradesh. The central Gov-

ernment is responsible for the welfare of scheduled Castes and scheduled Tribes. Atrocities on people belonging to weaker sections especially women are on the rise. I would urge the Government of India that it should take corrective measures to protect the interests of the people belonging to scheduled castes and scheduled tribes.

This is not a party matter. We would like to appeal the members of all parties and all sections that the house should take it seriously and pass a resolution so that such incidents are not repeated in future.

Through you, I wanted to make this submission.

(Interruptions)

SHRI RABI RAV: (Kendrapada) ;Mr. Speaker, Sir, I would like to thank you because you have granted me permission to raise a very important matter.

Nineth of this month is a red letter days in the history of our scientific research because our scientists of DRDO have successfully launched 'Agni', an intermediate range ballistic missile at Chandipur of Balasere district in Orissa. Our scientists have earned this fame in the world by achieving self sufficiencies in the field of scientific research. We should express our gratitude to the scientists and technologists, who under the leadership of our scientific adviser, Dr.A.P.J. Abdul Kalam, have successfully launched this intermediate ballastic missile "Agni" two days ago. We should thank them for their efforts and scientific advancement and for their professionalism. Today the whole nation is proud of their achievement:

I would like to congratulate them for their great work interruptions.